

**Department of Trade & Taxes  
Govt. of NCT of Delhi  
(Policy Branch)  
VyaparBhawan, I.P. Estate, New Delhi.**

No.F.3(378)/Policy/VAT/2016/ 777 - 791

Dated: 4/10/16

**Circular No 16. of 2016-17**

Circular no 15 of 2016-17 dated 03/10/2016 stands withdrawn and shall be considered void ab initio.

R.K.Mishra  
(R.K.Mishra)

**Spl. Commissioner (Policy)**

Dated: 4/10/16

No.F.3(378)/Policy/VAT/2016/ 777 - 791

Copy forwarded for information and necessary action to:

1. All Spl./Addl./Joint Commissioners, Department of Trade and Taxes, GNCT of Delhi, VyaparBhawan I.P.Estate, New Delhi-02.
2. Joint Commissioner (Policy), Department of Trade and Taxes, GNCT of Delhi, VyaparBhawan, I.P.Estate, New Delhi-02.
3. President Sale Tax Bar Association, Department of Trade and Taxes, GNCT of Delhi, VyaparBhawan, I.P.Estate, New Delhi-02.
4. Programmer (EDP), Department of Trade and Taxes, GNCT of Delhi, VyaparBhawan, I.P.Estate, New Delhi-02 for uploading the circular on the website of the department.
5. All Assistant Commissioners/AVATOs Department of Trade and Taxes, GNCT of Delhi, VyaparBhawan, I.P.Estate, New Delhi-02.
6. PS to the Commissioner, VAT Department of Trade and Taxes, GNCT of Delhi VyaparBhawan, I.P.Estate, New Delhi-02.
7. Guard File.

Sushita Biju  
(Sushita Biju)

**Asstt. Commissioner (Policy)**